

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 397
TO BE ANSWERED ON 4th FEBRUARY, 2025

IMPLEMENTATION OF FARMERS WELFARE SCHEMES

397. Shri Govind Makthappa Karjol:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the various schemes being implemented for the welfare of the farmers in the country including Karnataka during the last five years, State-wise;
- (b) the details of the financial support given to the State of Karnataka during the last five years;
- (c) whether the Government is monitoring the proper utilization of funds in the State of Karnataka, if so, the details thereof; and
- (d) the details of the special steps taken by the Government for welfare of farmers in the State of Karnataka?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAM NATH THAKUR)

(a) to (d): Agriculture is a state subject, however, Government of India is implementing a comprehensive range of central sector as well as centrally sponsored schemes and programmes for the welfare of farmers in the country including Karnataka. These schemes encompass entire spectrum of agriculture including credit, insurance, income support, infrastructure, crops including horticulture, seeds, mechanization, marketing, organic and natural farming, farmer collectives, irrigation, extension, procurement of crops from farmers at minimum support prices, digital agriculture etc. Scheme-wise budget allocation and release being implemented by Department of Agriculture & Farmers Welfare (DA&FW) in State of Karnataka are given in **Annexure**.

Since the financial year 2023-24, Ministry of Agriculture & Farmers Welfare holds discussions on Annual Action Plan (AAP) for each state. The discussions include a range of issues, including priorities and regional/State requirements. Further, modification of the same is delegated to State Level Sanctioning Committee (SLSC) headed by the Chief Secretary of the State, to ensure speedy approval of funds. Furthermore, the release of funds is dependent upon the pace of utilization of the funds by the States. Similar procedure including just in time release is applied in case of Central Sector schemes in which no State Share is required as per procedure prescribed for central Sector Schemes by Department of Expenditure.

The Department regularly monitors the accounts of the budget it provides under different heads from time to time to ensure optimal utilization of funds as well as to achieve intended outcome or benefits or objectives under the scheme and programmes.

Annexure

Scheme wise details of funds allocated and released under major Centrally Sponsored Schemes and Central Sector Schemes implemented by the DA&FW during 2020-21 to 2024-25 in Karnataka

(A) Centrally Sponsored Schemes

(Rs. in crore)

S. No.	Name of Mission/ Scheme	2020-21		2021-22		2022-23		2023-24		2024-25	
		BE	Actual Exp	BE	Actual Exp	BE	Actual Exp	BE	Actual Exp	BE	Actual Exp
A	Rastriya Krishi Vikas Yojna (RKVY)										
1	Rastriya Krishi Vikas Yojna-DPR	249.72	200.66	218.84	113.08	206.09	51.52	82.89	129.52*	82.89	41.46
2	Sub- Mission on Agricultural Mechanization*	76.54	142.18*	76.54	147.84*	70.00	103.37*	77.54	197.54*	125.00	62.52
3	Per Drop More Crop	400.00	400.00	500.00	500.00	500.00	187.64	360.00	360.00	390.00	195.00
4	Soil Health & Fertility	13.41	13.10	0.15	0.00	4.52	1.13	6.71	18.71*	6.21	3.12
5	Rainfed Area Development	9.00	9.00	8.00	7.75	9.00	9.14*	13.13	13.13	14.00	6.98
6	Paramparagat Krishi Vikas Yojna	10.30	0.10	0.21	0.00	10.46	5.13	28.03	28.03	19.50	9.74
	Total RKVY	758.97	765.04	803.74	768.67	800.06	357.93	568.30	746.93	637.60	318.82
B	Krishionnati Yojana (KY)										
7	National Food Security Mission	138.76	93.12	121.74	82.34	147.53	102.67	175.33	175.33	213.39	87.67
8	National Mission on Edible Oil - Oilpalm	11.80	8.13	13.98	4.17	9.89	5.52	7.54	3.46	19.57	9.78
9	National Mission on Edible Oil - Oilseeds					12.50	4.19	15.17	7.59	21.25	10.63
10	Mission for Integrated Development of Horticulture	130.00	113.66	117.00	54.00	108.00	78.83	91.93	74.95	80.00	40.00
11	Sub-Mission on Agriculture Extension	30.51	19.23	32.00	24.00	26.00	13.00	20.37	20.37	21.00	10.50
12	National Bamboo Mission	8.00	6.00	6.50	0.00	2.75	2.26	6.50	1.63	9.00	4.50
13	Sub-Mission on Seeds & Planting Material	8.50	3.69	10.00	1.10	9.00	0.97	13.30	3.12	13.92	6.95
	Total KY	327.57	243.83	301.22	165.61	315.67	207.43	330.14	286.45	378.13	170.02
	Total RKVY + KY	1086.54	1008.87	1104.96	934.28	1115.74	565.36	898.44	1033.38	1015.72	488.84

*Allocation increased at RE Stage

(B) Central Sector Schemes

14	Pradhan Mantri Fasal Bima Yojana (PMFBY)/ Restructured Weather Based Crop Insurance Scheme (RWBCIS) – 2016-2017 Till 2024-25 177.70 Lakh hectare area insured	201.9 Crore farmer application	13,625.60 crores of rupees Claim payment to farmers
15	Procurement details of pulses and oilseeds procured at MSP under PSS during the year 2024-25 1,11,617.67 MT (Pulses, Oilseeds and Copra)	1,10,838 beneficiaries	1140.6475 Cr. MSP Price
16	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) (Since 24.02.2019)	59,53,935 Beneficiaries	17,102.79 Amount Disbursed (Rs. in crores)
17	Pradhan Mantri Kisan Man Dhan Yojana (PM-KMY) (Since 12.09.2019)	41916 Farmers enrolled	
18	Formation and promotion of 10,000 Farmer Producer Organisations (FPOs) (Since 29.02.2020)	352 Allotted FPO	346 Registered FPO
19	Agriculture Infrastructure Fund (AIF) (Since 8.07.2020)	For the state of Karnataka, Rs. 3123 crores have been sanctioned for 3544 projects under AIF. The total project cost of these sanctioned projects is Rs. 4973 crores.	
